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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/311/ (IB)/2017  
NAME OF THE PETITIONER(S) : JULIET APPARELS LTD  
NAME OF THE RESPONDENT(S) : SKC RETAIL LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	T. K. RAMKUMAR	REPRESENTATION BY WHOM	

D. T. K. RAMKUMAR

Counsel for Appellant.

**ORDER**

Counsel for the petitioner present. No representation on behalf of respondent. Counsel for the petitioner submitted the respondent caused appearance before Hon'ble High Court. However, the matter has been transferred to this Bench. There is requirement to issue fresh notice to the respondent. Accordingly, counsel for the petitioner is directed to issue private notice along with copy of the Petition to the respondent and file the proof of sending and delivery thereof along with an affidavit by the next date of hearing. Registry is also directed to issue fresh notice to the respondent. Counsel for the petitioner is also directed to file an affidavit and bank statement as per Section 9 (3) (b) & (c) of I&B Code, 2016. Put up on **24.07.2017 at 02.30 P.M.**

(Ch. Md. Sharief Fariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)